

DIVISION BENCH  
COURT - II

**P-113**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/140(KB)2024  
IA(I.B.C)/1228(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS SMT. MANJIRA DAS PERSONAL GUARANTOR OF PERSONAL GUARANTOR OF M/S DYNAMIC HATCHERIES PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For FC  
Ms. R. Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

Mr. Siddhanth Makkar, Adv. ] For RP

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **26.08.2024**.

**Anamitra Pal  
Court Officer**